

delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT-2159/81].

(11) A copy of the Annual Accounts (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1979-80 along with Audit Report thereon. [Placed in Library. See No. LT-2160/81].

(12) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Bombay, for the year 1979-80 together with Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-2161/81].

(13) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1979-80 along with the Audit Report thereon. [Placed in Library. See No. LT-2162/81].

MR. SPEAKER: We shall discuss. You come to me.

SHRI NIREN GHOSH: I am on a point of order, Sir.

MR. SPEAKER: Mr. Bhisma Narain Singh.

ANNUAL REPORT AND REVIEW ON DELHI URBAN ART COMMISSION, NEW DELHI FOR 1979-80 AND A STATEMENT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1979-80, under section 19 of the Delhi Urban Art Commission Act, 1973.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Urban Art Commission, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above. [Placed in Library. See No. LT-2163/81]

SHRI HARIKESH BAHADUR: I have given notice of a privilege motion against the Home Minister.

MR. SPEAKER. आपको पता नहीं तारा कुछ डिस्क हो सकता है, बिला बजह सारा समय खराब कर रहे है ।

MR. SPEAKER: I have already sent for facts. Now Shri Rao Birendra Singh.

SHRI NIREN GHOSH: It has been the practice of the House, it has been the convention that whenever notices of adjournment motions are given, the Members are called upon....

MR. SPEAKER: Over-ruled. Not at all. No rule. Please sit down. Mr. Rao Birendra Singh.

(Interruptions)\*\*

NOTIFICATION UNDER SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) ACT, AND ANNUAL REPORT AND REVIEW ON NATIONAL FEDERATION OF COOPERATIVE SUGAR FACTORIES LTD.

NEW DELHI FOR 1979-80

THE MINISTER OF AGRICULTURE, RURAL RECONSTRUCTION, IRRIGATION AND CIVIL SUPPLIES (SHRI BIRENRA SINGH RAO): I beg to lay on the Table:

(1) A copy each of Notification Nos. S.O. 106(E) to S.O. 113(E) (Hindi and English versions) published in Gazette of India dated the 19th February, 1981 regarding management of certain taken over Sugar Undertakings, under section 21 of